

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF JUNE-2016

DATE OF HEARING 13.06.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	934855/05	Opp. No. AMD-245342	M/s. Ajanta Pharma Limited, Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s/ K. K. Shuddh Ayurvedic Pharmacy, Kheda / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	934861/05	Opp. No. AMD-246773	M/s. Panacea Biotec Ltd., New Delhi / M/s. Mangla Registration Service, Delhi V/S M/s. K. K. Shuddh Ayurvedic Pharmacy, Kheda / Mr. Jatin Y. Trivedi, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	934814/05	Opp. No. AMD-247229	Dr. Pankaj Naram & Dr. Smita Naram, Mumbai / Usha Athreya Chandrasekhar, Mumbai V/S M/s. K. K. Shuddh Ayurvedic Pharmacy, Kheda / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	934803/05	Opp. No. AMD-718446	Dr. Pankaj Naram & Dr. Smita Naram, Mumbai / Usha Atthreya Chandrasekhar, Mumbai V/S M/s. K. K. Shuddh Ayurvedic Pharmacy, Kheda /Mr. Jatin Y. Trivedi, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 14.06.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer		Remarks; if any
1.	933556/03	Opp. No. AMD-227044	M/s. Hindustan Lever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		
2.	933557/03	Opp. No. AMD-226049	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter
3.	933558/07	Opp. No. AMD-226778	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter
4.	933559/07	Opp. No. AMD-226777	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 Main Matter
5.	933563/09	Opp. No. AMD-226779	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter

6.	933564/11	Opp. No. AMD-226786	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter
----	-----------	------------------------	--	------------	---	--	--------------------------------

DATE OF HEARING 15.06.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer		Remarks; if any
1.	933565/11	Opp. No. AMD-226787	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter
2.	933566/16	Opp. No. AMD-226780	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter
3.	933567/16	Opp. No. AMD-226775	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter

4.	933568/29	Opp. No. AMD-226781	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter
5.	933569/29	Opp. No. AMD-226782	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter
6.	943128/16	Opp. No. AMD-230272	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter

DATE OF HEARING 16.06.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer		Remarks; if any
1.	933571/30	Opp. No. AMD-233677	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter

2.	933572/31	Opp. No. AMD-226785	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter
3.	933574/32	Opp. No. AMD-226783	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter
4.	933575/32	Opp. No. AMD-226784	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter
5.	943130/16	Opp. No. AMD-230270	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter
6.	943129/16	Opp. No. AMD-230271	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter

DATE OF HEARING 20.06.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer		Remarks; if any
1.	943721/07	Opp. No. AMD-721502	M/s. Samrat Machine Products, Rajkot / M/s. Jasani & Company, Rajkot V/S M/s. Solar Engineers, Rajkot / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		
2.	954921/24	Opp. No. AMD-197441	M/s. Rohit Prints, Surat / M/s. Jasani & Co., Rajkot V/S M/s. Rohit Enterprises, Balotra / M/s. Drashtee & Co., Surat	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		

DATE OF HEARING 21.06.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer		Remarks; if any
1.	930983/30	Opp. No. AMD-710194	M/s. Coco International Limited, Delhi / Mr. Rajeev Aggarwal & B. P. Aggarwal Advocates, Delhi V/S M/s. Rosecoir Foam (P) Ltd., Bhiwadi / M/s. Madamsar & Co., New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		
2.	932904/34	Opp. No. AMD-228554	M/s. Babul Products, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad V/S Mr. Rajendra Nanubhai Majithia, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		

DATE OF HEARING 22.06.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer		Remarks; if any
1.	935240/05	Opp. No. AMD-228496	M/s. Win-Medicare Pvt. Limited, New Delhi / M/s. D. K. Lalwani & Co., New Delhi V/S M/s. Good Rich Laboratories, Mahesana	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		
2.	938916/05	Opp. No. AMD-228355	M/s. Shalina Laboratories Pvt. Ltd., Mumbai V/S M/s. Sunij Pharma Pvt. Ltd., Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		

DATE OF HEARING 23.06.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer		Remarks; if any
1.	936395/05	Opp. No. AMD-189993	M/s. Lupin Limited, Mumbai / M/s. International Trade Mark Bureau, Bombay V/S M/s. Arlop Pharmaceuticals Pvt. Ltd., Ahmedabad / Mr. Subhashchandra V. Purohit, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		
2.	570056/30	Opp. No. AMD-730532	M/s. Jayant Stores, Jamnagar / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Rajwadi Tea, Patan / M/s. J. T. Trivedi & Associates, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on I. P.

DATE OF HEARING 27.06.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer		Remarks; if any
1.	954650/05	Opp. No. AMD-163420	M/s. Ranjan Narula Associates, Gurgaon V/S M/s. Shyamal Pharma, Vadodara / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		
2.	2607196/05	Opp. No. AMD-832412	M/s. Kamaron Laboratories Ltd., Kalol	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing TM-5

DATE OF HEARING 28.06.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer		Remarks; if any
1.	772994/24	Opp. No. AMD-242124	M/s. Bharat Vastralaya, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Arvind Polycot Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM- 16 & Main Matter
2.	847214/32	Opp. No. AMD-166393	M/s. Rajmandir Sarbatwala, Rajkot / M/s. K. C. Patel & Co., Ahmedabad V/S M/s. Rajmandir, Rajkot / M/s. Jasani & Company, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		

DATE OF HEARING 29.06.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer		Remarks; if any
1.	1637679/07	Opp. No. AMD-745180	M/s. Tam Module Hydraulic Co., Ahmedabad V/S M/s. Jai Industries, Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on I. P. & Main Matter
2.	992974/28	Opp. No. AMD-231878	Mr. Mukesh Kumar Khatod, Nagada V/S M/s. AVS Sales (India) Private Limited, Surat / M/s. J. T. Trivedi & Associates, Ahmedabad	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		

DATE OF HEARING 30.06.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer		Remarks; if any
1.	821028/31	Opp. No. AMD-143132	M/s. Tulsi Enterprises, Indore V/S M/s. S. R. Products, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-16 & Main Matter
2.	1978140/05	Opp. No. AMD-821510	M/s. Claris Injectables Limited, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks		Hearing on TM-06
